

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **Endorsement**

No. 598 /Confdl. /2016  
II-2-101/2001 (pt.-II)

Bilaspur, dated 23 / 08 /2016


Copy of order no. F 2-1/2008/1-8 dated 22.08.2016 issued by the Chief Secretary, Government of Chhattisgarh, General Administration Department, Mantralaya, Mahanadi Bhawan, Naya Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (10) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (11) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (12) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (13) Shri Ravi Shankar Sharma, Registrar (Inspection & Enquiry), High Court of Chhattisgarh, Bilaspur for information and compliance. He is directed to take charge at his new place of posting on or before 01.09.2016. He is also requested that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send the handing/taking over charge report to this Registry.

Contd....2/-

(2)

- (14) District & Sessions Judge, Balod/ Baloda-Bazar/ Bastar (Jagdalpur)/ Bemetara/ Bilaspur/ Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Surajpur/Uttar Bastar (Kanker)/ for information.
- (15) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (16) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (17) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (18) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (19) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (20) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (21) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (22) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

छत्तीसगढ़ शासन  
सामान्य प्रशासन विभाग  
मंत्रालय  
महानदी भवन, नया रायपुर

-- आदेश --

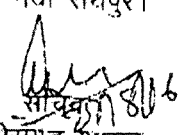
नया रायपुर, दिनांक 22/8/2016  
क्रमांक एफ 2-1/2008/1-8 : श्री रविशंकर शर्मा, उच्चतर न्यायिक सेवा सदस्य, रजिस्ट्रार (निरीक्षण एवं जांच) छत्तीसगढ़ उच्च न्यायालय, बिलासपुर, की सेवायें विधि एवं विधायी कार्य विभाग द्वारा इस विभाग को सौंपी गई है। श्री रविशंकर शर्मा को कार्यभार ग्रहण करने के दिनांक से अस्थाई रूप से, आगामी आदेश तक प्रतिनियुक्ति पर प्रमुख सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग पदस्थ किया जाता है।

छत्तीसगढ़ के राज्यपाल के नाम से  
तथा आदेशानुसार,  
विवेक ढौंड  
मुख्य सचिव  
छत्तीसगढ़ शासन

पृष्ठांकन क्रमांक एफ 2-1/2008/1-8  
प्रतिलिपि :-

नया रायपुर, दिनांक 22/8/2016

1. रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय, बिलासपुर की ओर उनके ज्ञापन क्रमांक 559/11-2-101/2001/गोप/2016 दिनांक 05 अगस्त, 2016 के संदर्भ में सूचनार्थ।
2. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग की ओर उनके आदेश क्रमांक 1826/P.S.Law/2229/XXI-B/छग/16 दिनांक 12.08.2016 के संदर्भ में सूचनार्थ।
3. अपर मुख्य सचिव, माननीय मुख्यमंत्री, मुख्यमंत्री सचिवालय, छत्तीसगढ़, नया रायपुर।
4. महालेखाकार, छत्तीसगढ़, रायपुर।
5. विशेष सहायक, माननीय मंत्रीजी, विधि एवं विधायी कार्य विभाग, मंत्रालय, नया रायपुर।
6. सयुक्त सचिव, छत्तीसगढ़ शासन, मुख्य सचिव कार्यालय, मंत्रालय, नया रायपुर।
7. मुख्य लेखा अधिकारी, सामान्य प्रशासन विभाग (लेखा शाखा), मंत्रालय, नया रायपुर।
8. वरिष्ठ कोषालय अधिकारी, इन्द्रावती भवन, नया रायपुर।
9. अवर सचिव, छत्तीसगढ़ शासन, सामान्य प्रशासन विभाग (अभिक्षण) मंत्रालय, नया रायपुर।
10. मुख्य सुरक्षा अधिकारी, मंत्रालय, नया रायपुर।
11. संबंधित अधिकारी.....।
12. निरांत्रक, शासकीय मुद्रणालय, इन्द्रावती भवन परिसर, नया रायपुर।  
की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अवेक्षित।

  
मुख्य सचिव  
छत्तीसगढ़ शासन  
सामान्य प्रशासन विभाग

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A.P. (C.P.)  
23/8/16